

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No. 476/2020

SMALL SCALE INDUSTRIAL MANUFACTURES
ASSOCIATION (REGD.)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 48979/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 104446/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 85474/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53634/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 48982/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 131262/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53633/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 955/2020 (X)

(With IA No. 49183/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 49047/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 49474/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 49184/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52314/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52312/2020 - GRANT OF INTERIM RELIEF, IA No. 49473/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 506/2020 (X)

(With IA No. 50900/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 542/2020 (X)

(With IA No. 53113/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Diary No(s). 12389/2020 (X)

(With IA No. 96798/2020 - APPLICATION FOR PERMISSION, IA No. 77610/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 104175/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 77611/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52958/2020 - EXEMPTION FROM FILING O.T., IA No. 52957/2020 - EXEMPTION FROM PAYING COURT FEE)

W.P.(C) No. 568/2020 (X)

(With IA No. 77422/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 54535/2020 - GRANT OF INTERIM RELIEF, IA No. 84456/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 606/2020 (PIL-W)

(With IA No. 64361/2020 - ADDITION / DELETION / MODIFICATION

W.P.(C) No. 476/2020 etc.

PARTIES, IA No. 57360/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 57359/2020 - EX-PARTE STAY)

W.P.(C) No. 608/2020 (X)
(With IA No. 97556/2020 - APPLICATION FOR PERMISSION, IA No. 96181/2020 - CLARIFICATION/DIRECTION, IA No. 57429/2020 - EX-PARTE STAY, IA No. 98012/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 57430/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 98009/2020 - INTERVENTION APPLICATION)

W.P.(C) No. 711/2020 (X)
(With IA No. 64944/2020 - EX-PARTE AD-INTERIM RELIEF, IA No. 72204/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 68134/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 64947/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 68133/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 785/2020 (X)
(With IA No. 72058/2020 - EX-PARTE AD-INTERIM RELIEF, IA No. 104441/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 802/2020 (X)
(With IA No. 73697/2020 - EX-PARTE STAY, IA No. 73698/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 829/2020 (X)
(With IA No. 75256/2020 - EX-PARTE STAY, IA No. 75258/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 826/2020 (X)
(With IA No. 75124/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 75123/2020 - STAY APPLICATION)

W.P.(C) No. 959/2020 (X)
(With IA No. 83670/2020 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 945/2020 (PIL-W)
(With IA No. 87453/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 82675/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 104055/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 88078/2020 - EXEMPTION FROM PAYING COURT FEE, IA No. 87452/2020 - INTERVENTION/IMPLEADMENT, IA No. 82674/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 104054/2020 - SEEKING LEAVE TO FILE WRITTEN ARGUMENTS)

W.P.(C) No. 937/2020 (X)
(FOR ADMISSION)

W.P.(C) No. 964/2020 (X)
(With IA No. 86035/2020 - AMENDMENT OF THE PETITION, IA No. 86039/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 83886/2020 -

W.P.(C) No. 476/2020 etc.

EXEMPTION FROM FILING AFFIDAVIT, IA No. 83882/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1006/2020 (X)

(With IA No. 87537/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 101305/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 101304/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1024/2020 (X)

(With IA No. 88870/2020 - EX-PARTE STAY, IA No. 88873/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1025/2020 (X)

(With IA No. 88880/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 88879/2020 - STAY APPLICATION)

W.P.(C) No. 1029/2020 (X)

(With IA No. 89164/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1157/2020 (X)

(With IA No. 101816/2020 - EX-PARTE STAY, IA No. 101817/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1132/2020 (X)

(With IA No. 99892/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 99894/2020 - EXEMPTION FROM FILING O.T., IA No. 99888/2020 - STAY APPLICATION)

W.P.(C) No. 1178/2020 (X)

(With IA No. 103724/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103726/2020 - EXEMPTION FROM FILING O.T., IA No. 103722/2020 - STAY APPLICATION)

W.P.(C) No. 1190/2020 (X)

(With IA No. 111278/2020 - CLARIFICATION/DIRECTION, IA No. 104507/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 104500/2020 - GRANT OF INTERIM RELIEF, IA No. 109895/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-12-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For parties Mr. Kunal Vajani, Adv.
 Mr. Kunal Mimani, AOR
 Mr. Shubhang Tandon, Adv.

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Mr. Vijay Raghunathan, Adv.
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Ms. Nishi Chaudhary, Adv.
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Ms. Swati Setia, AOR

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Mr. Shashank Kunwar, Adv.
Ms. Sonia Dube, Adv.
Mr. Shatadru Chakraborty, Adv.
Ms. Kanchan Yadav, Adv.
Mr. Anurag Singh, Adv.
Ms. Surbhi Anand, Adv.
M/s. Legal Options.

Mr. Anil Soni, Adv.
Mr. Harish Pandey, AOR

Mr. Utsav Trivedi, Adv.
Mr. Chirag Shah, Adv.
Mr. Abhinay, Adv.

Ms. Pragya Wal, Adv.
Mr. Himanshu Sachdeva, Adv.
Ms. Srishti Kumar, Adv.
Ms. Astha Prasad, Adv.

Mr. A. Karthik, AOR

Mr. Syed Jafar Alam, Adv.
Mr. Shankh Sengupta, Adv.
Ms. Tine Abraham, Adv.
Ms. Chhavi Jain, Adv.

Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Vijayesh Atri, Adv.
Mr. Ankur Saigal, Adv.
Mr. Rohan Sharma, Adv.
Mr. E. C. Agrawala, AOR

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Mr. Mukul Rohatgi, Sr. Adv.
Mr. Sanjay Kapur, AOR
Mr. V M Kannan, Adv.
Mr. Sambit Panja, Adv.

Mr. Harish Salve, Sr. Adv.
Mr. Sanjay Kapur, AOR
Mr. V M Kannan, Adv.
Ms. Megha Karnwal, Adv

Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv
Mr. Prateek Bhatia, Adv.
Ms. Alankrita Sinha, Adv.

Mr. Keshav Mohan, Adv.
Mr. R. K. Awasthi, Adv.
Mr. Prashant Kumar, Adv.
Mr. Piyush Vatas, Adv.
Ms. Ritu Arora, Adv.
Mr. Santosh Kumar - I, AOR

M/S. Lambat And Associates, AOR

M/S. D.S.K. Legal, AOR

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Ms. Bhavika, Adv.

Petitioner-in-person

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Mr. A. Karthik, AOR

Mr. M. P. Vinod, AOR

Mrs. Anil Katiyar, AOR

Mr. Jinendra Jain, AOR

Ms. Shashi Kiran, AOR

Ms. Manjeet Kirpal, AOR

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Mr. Siddharth Rajkumar Murarka, Adv.

Ms. Anamika Kushwaha, Adv.

Ms. Nandita Rao, Adv.

Ms. Mahija Reddy, Adv.

Mr. K. N. Agnihotri, Adv.

Mr. Virender Arora, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Ravindra Srivastava, learned senior counsel
appearing for the petitioner, concluded his rejoinder.

Arguments concluded.

Judgment reserved.

Written notes, if any, may be submitted within three
days.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER